

**GOVERNMENT OF INDIA
MINISTRY OF RAILWAYS**

**LOK SABHA
STARRED QUESTION NO. 162
TO BE ANSWERED ON 07.03.2018**

LITTERING AT RAILWAY PREMISES

***162. SHRI BHARTRUHARI MAHTAB:
SHRI RAHUL SHEWALE:**

Will the Minister of RAILWAYS be pleased to state:

- (a) whether the number of persons penalized/fine collected from them for littering at Railway premises has been much higher in Northern Railway Zone than other Zones of Railways during each of the last three years and the current year;**
- (b) if so, the details thereof along with the number of persons penalized and fine collected from them during the said period, Zone-wise;**
- (c) the cases of violation of the instructions/directions issued by the Government for use of eco-friendly and bio-degradable packaging material for supply of food and other items in Railway premises which have come to the notice of the Government during the said period along with the action taken thereon;**
- (d) whether the National Green Tribunal (NGT) has shown concern over failure of Railways in controlling littering on tracks; and**
- (e) if so, the details thereof and the steps taken by the Government in this direction?**

ANSWER

**MINISTER OF RAILWAYS AND COAL
(SHRI PIYUSH GOYAL)**

(a) to (e): A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (e) OF LOK SABHA STARRED QUESTION NO. 162 BY SHRI BHARTRUHARI MAHTAB AND SHRI RAHUL SHEWALE TO BE ANSWERED IN LOK SABHA ON 07.03.2018 REGARDING LITTERING AT RAILWAY PREMISES.

(a)&(b): The total number of persons penalized and amount collected as penalty for littering at railway premises during the last three years (financial year) and current financial year (upto January 2018), zonewise are as under:

Year	2014-2015 (April 2014 to March 2015)		2015-2016 (April 2015 to March 2016)		2016-2017 (April 2016 to March 2017)		2017-2018 (April 2017 to January 2018)	
	No. of persons penalized	Amount (in J)	No. of persons penalized	Amount (in J)	No. of persons penalized	Amount (in J)	No. of persons penalized	Amount (in J)
Central	28,239	33,39,570	18,191	30,84,795	52,101	70,04,775	43,716	55,61,215
Eastern	35,327	37,28,802	52,587	53,90,550	47,314	43,48,370	43,839	44,73,900
East Central	13,255	24,39,350	12,234	21,87,900	16,134	29,85,720	8,871	15,83,800
East Coast	25,493	20,97,430	21,669	18,89,320	13,937	12,66,587	8,653	8,00,380
Northern	44,185	47,14,980	93,803	98,08,499	97,075	98,32,756	63,911	78,01,932
North Central	13,727	17,64,185	52,660	62,94,575	1,20,785	1,26,76,155	51,330	62,48,020
North Eastern	5,479	7,84,200	8,587	14,24,722	18,572	24,12,835	12,353	14,50,910
Northeast Frontier	12,120	12,93,563	9,927	11,85,237	9,016	9,43,590	6,110	7,42,854
North Western	38,040	38,33,777	42,317	45,91,235	43,542	50,08,816	34,040	38,63,417
Southern	4,704	9,75,600	3,049	6,20,100	1,403	2,85,000	771	2,00,530
South Central	54,317	1,08,64,750	43,323	86,71,900	50,292	1,01,16,450	31,600	63,52,330
South Eastern	25,763	21,29,156	24,598	19,42,571	22,900	18,71,630	17,577	14,30,040
South East Central	36,791	27,49,297	41,641	31,31,102	32,589	25,68,115	22,479	19,30,109
South Western	6,241	7,96,200	4,234	8,72,700	5,717	12,26,430	9,172	19,86,390
Western	26,509	23,43,825	44,661	30,52,410	75,871	77,57,950	52,980	93,83,150
West Central	7,864	8,78,900	4,623	4,89,500	5,156	5,45,650	4,196	4,38,900

(c): No such case has been reported.

(d)&(e): Indian Railways accords high priority to cleanliness at stations and railway tracks. However, in many locations there are large jhuggi clusters located on encroached Railway land in Delhi and other major urban areas where large quantity of Municipal Solid Waste (MSW)/garbage is being dumped on the vacant Railway land alongside the tracks by such jhuggi dwellers.

The National Green Tribunal (NGT) has directed in this regard as under:

“MSW accumulated already in the encroached Railway land in Delhi area should be cleared and disposed off appropriately by Railway as a one time effort after which action should be taken to maintain these areas clean by growing of trees and levying monetary compensation of G 5000/- on polluters under “Polluters Pay Principle”.

Appropriate sized dustbins must be put up at convenient locations in all such encroachment areas and arrangements made by the local government for disposal of MSW collected in such dustbins, as per the extant rules.

Suitable mobile toilets / eco-friendly toilets have to be provided for the use of encroachers in the Railway land by the local government on the Railway track and nearby areas of Delhi area.

Similar instructions should be issued to other Zonal Railways also.”

Following instructions have been issued to Zonal Railways in this regard:

(i) Major Railway stations in Delhi and other areas are to be covered by Cleaning and Rag picking contracts. Railway has undertaken all out efforts to clear the garbage from railway track and nearby areas followed by plantation, wherever feasible, in a planned manner as a one time effort.

(ii) Instructions have been issued to assist local Government authorities to provide dustbins and mobile toilets for use by the encroachers living on Railway land by the track side.

(iii) Persons throwing litter / garbage in Railway areas are counseled and also punished with fines under Indian Railways (Penalties for activities affecting cleanliness at railway premises) Rules, 2012.

(iv) Notices for imposing fines of G 5000/- have also been issued in recent past.
